NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER : TCP/398/ (IB)/2017

NAME OF THE PETITIONER(S) : SRI GUNAMALAI VILAS POWER TIN FACTORY

NAME OF THE RESPONDENT(S) : S & S INDUSTRIES & ENTERPRISES LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. K. WAGRARAJAN

Advo Cate

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ORDER

Counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner prayed time for making submissions. He undertakes to send private notice to the respondent. Time extended for hearing submissions by both the sides. Put up on 11.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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